

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 11.04.2019**

**In the court of the Registrar**

**11:30 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1282 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal
<b>2.</b>	I.A. No. 1283 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd.	H.P. Bhardwaj
<b>3.</b>	I.A. No. 1284 of 2019 in Comp. App. (AT) No. _ of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. & Anr.	Rakesh Kumar

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**By Order**  
**-sd/-**

**Assistant Registrar**